NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 49(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2016

NAME OF THE COMPANY: Sh. Rajat Kumar Bhalotia & ors

Vs.

M/s. Sai Tech Medicare Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE (1) RAKESH KUMAR | Advocal Respondents. 3) Deepak Kapoor Advocate Petitionens 4) Varsha Kapoor FCA "

ORDER

Learned counsel for the party has placed on record a copy of order dated14.3.2016 passed by Hon'ble Punjab & Haryana High Court Chandigarh in CAPP No. 13 of 2016. In the last para of the order, the High Court has observed that final order in the instant petition which is pending before us, shall remain in abeyance. We are informed that the next date of hearing before the High Court in the matter is 19th August 2016.

List on 1st September 2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHARATRA)

MEMBER

11.-08.2016 (A.K. Arora